Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 511 TO BE ANSWERED ON 25.06.2019

MISLEADING ADVERTISEMENTS

511. SHRI A. RAJA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total number of complaints made on the Grievances Against Misleading Advertisements (GAMA) portal along with their status of redressal in the last four years;
- (b) whether the details are available in the public domain regarding whether the advertisers have taken any corrective action in response to such complaints;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान)

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): 11610 complaints have been registered on the GAMA portal between March, 2015 and May, 2019, out of which 6710 complaints have been resolved and 2769 rejected being incomplete or not pertaining to misleading advertisement.
- (b) to (d): Each complainant is informed of the action taken on his grievance. This includes the compliance status whether the advertiser has withdrawn or modified his advertisement.